NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 113/397-398/NCLT/AHM/2016 (New) C.P. No. 81/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

Name of the Company:

Radheshyam Mandwani & Ors.

V/s.

Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

<u>OKDEK</u>

Hon'ble Member Judicial on other duty.

List the matter on 24.07.2017

Ajay Kumar Meena Assistant Official Liquidator

Deployed at NCLT, Ahmedabad

Dated this the 17th day of July, 2017.